

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT - II)**

**Item No. 219**  
**(IB)-17(ND)2019**

**IA-4069/2022 IA/3551/2020 3377/2020 IA-4356/2020**  
**IA/4129/2020 IA/762/2021 IA-2244/2022 IA-2810/2022**  
**IA-2365/2022 IA-2367/2022 CA-1506/2019 CA-705/2020**

**IN THE MATTER OF:**

**M/s. Ample Infrastructure Pvt. Ltd. ... Applicant/Petitioner**

**Versus**

**M/s. Intellicity Business Park Pvt. Ltd. ... Respondent**

**Under Section: 7 of (IBC) R. Plan**

**Order delivered on 29.09.2022**

**CORAM:**

**SHRI. BACHU VENKAT BALARAM DAS,**  
**HON'BLE MEMBER (J)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Advocate Rajat Chaudhary in IA-2244/2022 (For ICICI Bank Limited), Adv. Piyush Singh, Adv. Akshay Srivastava, Adv. Adithya Ramani and Adv. Riddhi Jain in IA-2810/2022 Mr. Abhishek Anand and Mr. Prateek Kushwaha Adv. in IA No.2367/2022, Kumar Mihir, Adv

**For the RA** : Ms. Renuka Iyer Adv with Mr. Akshay Kapoor Adv.

**For the Suspended Board of Director** : Ms. Shankari Mishra Adv.

**For the RP** : Mr. Sameer Rastogi Adv.

**For the Greater Noida Authority** : UN Singh Adv in IA 3377/2020

**ORDER**

**IA-4069/2022 IA-3551/2020 IA-3377/2020 IA-4356/2020 IA-4129/2020 IA-762/2021 IA-2244/2022 IA-2810/2022 IA-2365/2022 IA-2367/2022 CA-1506/2019 CA-705/2020:**

List all the IAs on 03.10.2022.

  
**(BINOD KUMAR SINHA)**  
**MEMBER (T)**

  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (J)**